

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 02.11.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 901/19	Premchand Vindyachal Madesiya Vs MCGM	Reply	S. S. Redekar	
2.	SU 873/19	Mrs. Nusrat Abdul Munaf Shaikh Vs Union Of India	W/S	S. K. Dubey	
3.	SU 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	HCTB	Ashok R. Pande	
4.	SU 333/19	Deepak Manohar Valanju Vs Aalay Developers	N/M Hearing	Ashraf S Patel	
5.	SU 334/19	Premabai Manohar Sosa Vs Aalay Developers	N/M Hearing	Ashraf S Patel	
6.	SU 335/19	Shri. Mukesh Pitya Mundarkar Vs Aalay Developers	N/M Hearing	Ashraf S Patel	
7.	SU 183/08	BHAVYA CO- OP.HSG.SOC.LTD. Vs RAJYOG PREMISES PVT.LTD. ANR.	Draft Issues	NANDU PAWAR	
7.	St. No. 4599/20	Paresh Tulsidas Vora Vs MCGM			
8.	St. No. 4832/20	Mr. Abdul Basit Abdul Qayyume Ansari Vs MCGM			

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 03.11.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 548/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	C/Reply	In person	
2.	SU 551/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	C/Reply	In person	
3.	SU 4668/04	THE SOMAIYA TRUST ANR. Vs RUNWAL BUILDERS ORS.	Argument	MS. HARIYANI CO.	
4.	SU 2376/10	SHRI B.M.SREENIVASAN AND ANR Vs SMT.RAGINI NARAYAN	Issues	AJIT S.KARWA NDE	
5.	St. 4749/20	Mr. Nitin Manila Furia Vs Designated Officer			
6.	St. 4001/20		N/M Hearing		
7.	St. 5282/20	Hemant Vishwanath Joijode Vs MCGM	N/M Hearing		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 04.11.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 825/14	MS A GAFOOR AND COM. Vs MCGM	HCTB		
2.	SU 1132/20	Sumandar Pro. Developers Pvt Ltd. V/s MCGM	N/M Hearing		
3.	SU 1133/20	Sumandar Pro. Developers Pvt Ltd. V/s MCGM	N/M Hearing		
4.	SU 1134/20	Sumandar Pro. Developers Pvt Ltd. V/s MCGM	N/M Hearing		
5.	SU 290/11	PRAKASH S. THAKUR Vs BMC	N/M Order		
6.	SU 1201/12	MRS. FEHMIDA PEER MOHAMMED SHAIKH Vs M.C.G.M.	N/M Order		
7.	SU 2217/17	Mr. Chetan Gosar Vs MCGM	Argument		
8.	St. 3804/20	Madhukar Pundalik Kalokh Vs MCGM	N/M Hearing		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
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DAILY BOARD CIVIL CAUSE LIST OF DATE 05.11.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 1017/20	Santosh Singh Ujagarsingh Viridi Vs The Designated Officer III	N/M Hearing		
2.	SU 1162/20	Mr. Haji Mohammad Yusuf Nagori S/o. Mohammed Lukman Nagori Vs The Asst. Municipal Commissioner	N/M Hearing		
3.	St. 4349/20	Farooq Iqbal Chunawala Vs MCGM	N/M Hearing		
4.	St. 4506/20	Salahuddin Zainulabdin Shaikh Vs MCGM	N/M Hearing		
5.	St. 4507/20	Sirajuddin Mohammed Yusuf Shaikh Vs MCGM	N/M Hearing		
6.	St. 4508/20	Nilofar Sirajuddin Shaikh Vs MCGM	N/M Hearing		
7.	St. 4509/20	Sirajuddin Mohammed Yusuf Shaikh Vs MCGM	N/M Hearing		
8.	St. 5099/20	Kirshan Jagmal Chavariya Vs MCGM	N/M Hearing		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 07.11.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 3856/13	PRADIP PRANSUKHLAL SAGAR ZAVERI AND ORS Vs JAGDISH PRANSUKHLAL SAGAR AND ORS	HCTB		
2.	St. 4758/20	Ramkrishna Yeshwant Khamkar Vs MCGM	N/M Rely		
3.	SU 2410/17	Shaila Maruti Naik Vs MCGM	Ch/s Hearing		
4.	SU 2448/17	Yogesh Keshav Bele & Ors. Vs MCGM	Ch/s Hearing		
5.	SU 1315/17	Shri. Mohd. Nadeem Hanif Qureshi Vs MCGM	N/M Reply		
6.	SU 1316/17	Shri Shakeel Yusuf Sopariwala Vs MCGM	N/M Reply		
7.	SU 1317/17	Shri Abdul Rehman Mansoori Vs MCGM	N/M Reply		
8.	SU 1368/17	Mr. Mohamed Tariq Mohamed Ismail Qureshi & Ors. Vs MCGM	N/M Reply		
9.	SU 1369/17	Mr. Mohamed Tariq Mohamed Ismail Qureshi Vs MCGM	N/M Reply		
10.	SU 2742/11	HARIRAJ FAMILY TRUST AND ORS Vs EMGEE GREEN CO OP HSG SOC LTD AND ORS	N/M Order		

11.	SU 4418/11	EMGEE GREEN CHS LTD Vs MCGM	N/M Order		
12.	SU 801/10	DEEPAK SHANTILAL SHAH ANR Vs B.M.C.	Argument		
13.	SU 802/10	DEEPAK SHANTILAL SHAH ANR Vs B.M.C.	Argument		
14.	SU 245/10	MS.R.P.APPARELS Vs MCGM	Argument		

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Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2162/05	SHRI MILIND DATTATREYA SUGAVKAR Vs B.M.C.	Argument		
2.	SU 1831/15	Smt.Suhasini Shankar Parab & Ors. Vs MCGM	N/M Hearing		
3.	SU 2018/15	Afshin Sussain Ramodiya Vs MCGM & Anr.	N/M Hearing		
4.	St. 4386/20	Mr. Abbas Ahmadulla Shaikh Vs MCGM	N/M Hearing		
5.	St. 4692/20	Irshad Faiyaz Khan Vs Mrs. Shama Faiyaz Khan	N/M Hearing		